

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

* * *

Date of Decision: 02.9.2002

OA 154/2002

1. D.V.Maini, Fireman-B, Heavy Water Plant, Rawatbhata, Distt. Chittorgarh.
2. Mangi Lal Bairagi, Fireman-C, Heavy Water Plant, Rawatbhata, Distt. Chittorgarh.

... Applicants

Versus

1. Union of India through Department of Atomic Energy, Maharaja Chattrapati Shivaji Marg, Mumbai.
2. Heavy Water Plant, (Kota), Rawatbhata, Distt. Chittorgarh through its General Secretary.

... Respondents

CORAM:

HON'BLE MR.JUSTICE G.L.GUPTA, VICE CHAIRMAN

HON'BLE MR.A.P.NAGRATH, ADM.MEMBER

For the Applicants

... Mr.N.K.Chandak,Adv.brief holder
for Mr.Vijay Mehta

For the Respondents

... Mr.Vinit Mathur

O R D E R

PER HON'BLE MR.JUSTICE G.L.GUPTA, VICE CHAIRMAN

The relief claimed in this OA is a direction to the respondents to forward the application forms of the applicants for admission in the Sub-Officer's Training Course, conducted by the Nagpur Fire Service College, Nagpur.

2. The learned counsel for the respondents pointed out that the aforesaid course has already been started, yet the respondents have decided to forward the forms for admission of the applicants to Nagpur Fire Service College, Nagpur, for the course to be held from January, 2003 to June, 2003. He placed on record a copy of the order issued in this regard by the Administrative Officer of the Heavy Water Plant, Kota.

3. When these facts were pointed out, the learned counsel for the applicants stated that his clients are satisfied with the action taken by the respondents and this OA may be disposed of by giving direction to the respondents to forward the application forms of the applicants for



AP

admission in the next Sub-Officer's Training Course. Consequently, the respondents are directed to forward the application forms of the applicants for admission in the next Sub-Officer's Training Course starting from January, 2003.

4. The OA stands disposed of accordingly with no order as to costs.

lmpd
(A.P.NAGRATH)

MEMBER (A)

g.l.gupta
(JUSTICE G.L.GUPTA)
VICE CHAIRMAN